HIGH COURT OF CHHATTISGARH, BILASPUR NOTICE

No. 202 (Mis.)/2023

Bilaspur, dated 01 November, 2023

On the occasion of Rajya Sthapana Divas and Chhattisgarh High Court Sthapana Divas of the Chhattisgarh State, a simple ceremonial function with tea and light refereshment in the presence of Hon'ble the Chief Justice, Hon'ble Judges and Learned Advocates of the High Court alongwith all the Officers and Employees of the Registry is being organized inside the building in front of main door of the High Court building at 04:30 PM on 01.11.2023.

All the Officers and employees of this Registry are requested to remain present at 04:30 PM on 01.11.2023 for the aforesaid purpose.

By order of Hon'ble the Chief Justice

(Arvind Kumar Verma)

Registrar General

Endt. No. 14317 /2023

Bilaspur, dated **01/11/2023**

Copy forwarded to: -

- 1. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

- 7. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur.
- 17. Registrar (Vigilance/I&E/S&A Cell/Judicial), High Court of Chhattisgarh, Bilaspur
- 18. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a request to upload the same in the website,
- 19. Additional Registrar (Judl/DE & E/Admn.), High Court of Chhattisgarh, Bilaspur.
- 20. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 21. President, Chhattisgarh High Court Bar Association, Bodri, Bilaspur.
- 22. All Registrar (M)/Joint Registrar (M), High Court of Chhattisgarh, Bilaspur.
- 23. All Additional Registrar/Deputy Registrar/Assistant Registrar/Section Officer/Incharge of the Sections, High Court of Chhattisgarh, Bilaspur.

for information/necessary action.

(Arvind Kumar Verma) Registrar General

11.11. 2023